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CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD.

Contempt Application No. 34 of 1994.

IN

Original Application no. 1091/92 (D)

This the day 10th of Nov^r 1994.

Mohd. Ayub S/o Late Sherif Ulla

R/o Village & Post Damapur,

District-Fatehpur.

..... Applicant.

By Advocate Sri Arvind Kumar.

Versus

1. Maj. Gen. S.K. Khetrapal, Chief Engineer,

Head Quarter Central Command, Lucknow.

2. Col. Rajendra Singh, Commander Works Engineer,

Allahabad.

3. Maj. K.P. Varghese, Garrison Engineer,

Air Force, Bamhraul, Allahabad.

..... Respondents.

By Advocate Sri C.S. Singh.

CORAM: Hon'ble Mr. K. Muthukumar, A.M.

Hon'ble Mr. J.S. Dhaliwal, J.M.

(O R D E R)

By Hon'ble Mr. K. Muthukumar, A.M.

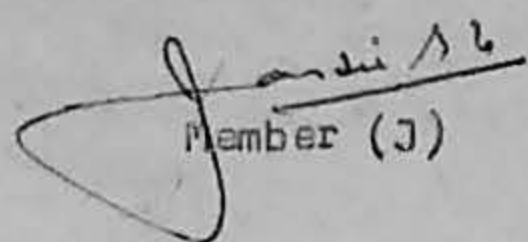
None for the applicant. Sri C.S. Singh for the respondents informed this Tribunal that the order of this Tribunal dt. 30.8.1993 has been complied with by the appointment of the applicant in the original application ~~on the basis of the~~ Lower Division Clerk and the counsel has placed the application on this behalf alongwith the copy of the letter of the offer ~~to~~ the appointment.

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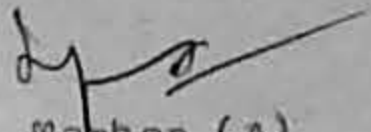
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In view of this matter, we find that the order of this Tribunal has been complied with by the respondents.

Accordingly, the contempt petition is dismissed and the notices ^{are} ~~have been~~ discharged.


Member (J)

am/


Member (A)